Seizure of Watches of Chinese Origin

4000. Shri Panna Lal:
Shri Vishwa Nath Pandey:
Shri Brij Basi Lal:

Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that the Customs Authorities seized 1,500 wrist watches stated to be of the Chinese origin in simultaneous raids on a watch dealer's shop as well as his residence in Calcutta on the 28th July 1966; and

(b) if so, the action taken by Government in the matter?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) On 28th July, 1966 the officers of the West Bengal Central Excise Collectorate raided the shop and residence of a watch dealer in Calcutta and seized 828 wrist watches and 239 time-pieces all of foreign origin. Out of these only 6 time-pieces are of Chinese origin.

(b) Two persons were arrested and subsequently released on bail. The case is under investigation.

दिल्ली में सरकारी कर्मचारियों को बाल शिक्षा भत्ता

4001. **श्री युद्धवीर सिंह :**
श्री बड़े :
श्री हुकम चन्द कछवाय :
श्री ओंकार सिंह :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में सरकारी कर्मचारियों को उन बच्चों के बारे में, जो दिल्ली से बाहर अपने गांवों में रहते हैं, बाल शिक्षा भत्ता दिया जाता है ;

(ख) क्या यह भी सच है कि उन सरकारी कर्मचारियों को, जिनके बच्चे दिल्ली में उन के साथ रह रहे हैं, बच्चों की शिक्षा पर काफी धन खर्च करना पड़ता है, लेकिन उन्हें कोई बालशिक्षा का भत्ता नहीं दिया जाता ; और

(ग) यदि हां, तो सरकार का इन व्यक्तियों को क्या सुविधाएं देने का विचार है ?

वित्त मंत्री (श्री शचीन्द्र चौधरी) : (क) जी हां । अन्य जगहों की तरह दिल्ली में रहने वाले जो कर्मचारी प्रतिमाह 349 रुपये तक वेतन पाते हैं, उन के दिल्ली से बाहर रहने और स्कूलों में पढ़ने वाले बच्चों के लिए शिक्षा भत्ता दिया जाता है ।

(ख) जी, नहीं । 600 रुपये तक प्रति माह वेतन पाने वाले सरकारी कर्मचारियों को, उनके साथ दिल्ली में रहने वाले बच्चों के लिए, स्वीकृत दरों पर, शिक्षण-शुल्क प्रतिपूर्ति योजना के अन्तर्गत शिक्षा सम्बन्धी सहायता दी जाती है ।

(ग) सवाल नहीं उठता ।

Tax Evasion by Firms in Rudrapur

4002. Shri Madhu Limaye:
Shri Hukam Chand Kachhavaiya:
Shri Kishen Pattnayak:
Shri Bade:
Shri Yudhvir Singh:

Will the Minister of **Finance** be pleased to state:

(a) whether his Ministry has received a copy of the letter dated the 5th May, 1966 addressed by Jagdish Prasad Jaiswal, Rudrapur, Deoria, U.P. to an opposition M.P. relating to tax evasion by certain firms in Rudrapur; and

(b) if so, the action taken by Government in the matter?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) The matter is being investigated by the Income-tax authorities.